



\$~24, 2, 3, 25-93 (2021 Cause List)

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

- + W.P.(C) 306/2019 with CM APPLs. 7039/2019, 52382/2019, 12568/2020 & 12569/2020 with CM APPL. 52374/2019
W.P.(C) 11886/2021 with CM APPL. 36740/2021,
W.P.(C) 4382/2020, W.P.(C) 12460/2019 with
CM APPL. 50852/2019
W.P.(C) 12475/2019 with CM APPL. 50891/2019,
W.P.(C) 12841/2019 with CM APPL. 52435/2019,
W.P.(C) 4050/2020 with CM APPLs. 14510/2020, 4983/2021,
W.P.(C) 5729/2020 with CM APPLs. 20700/2020, 12503/2021,
W.P.(C) 10968/2019 with CM APPL. 45285/2019,
W.P.(C) 12858/2019 with CM APPLs. 52540/2019, 17313/2021,
W.P.(C) 788/2020 with CM APPLs. 2426/2020, 6379/2020,
W.P.(C) 2424/2020 with CM APPL. 8457/2020,
W.P.(C) 2485/2020 with CM APPL. 8663/2020,
W.P.(C) 3183/2020 with CM APPL. 11064/2020,
W.P.(C) 3924/2020 with CM APPL. 14037/2020,
W.P.(C) 3991/2020 with CM APPL. 14319/2020,
W.P.(C) 4249/2020 with CM APPLs. 15300/2020, 31465/2020,
31466/2020, 23210/2021, 23211/2021,
W.P.(C) 4317/2020 with CM APPL. 15557/2020,
W.P.(C) 4578/2020 with CM APPL. 16537/2020,
W.P.(C) 4938/2020 with CM APPLs. 17847/2020, 17848/2020,
W.P.(C) 4940/2020 with CM APPLs. 17851/2020, 17852/2020,
W.P.(C) 4941/2020 with CM APPLs. 17853/2020, 17854/2020,
W.P.(C) 5087/2020, W.P.(C) 5185/2020 with
CM APPL. 18695/2020,
W.P.(C) 5280/2020 with CM APPL. 19027/2020,
W.P.(C) 5281/2020 with CM APPL. 19037/2020,
W.P.(C) 5555/2020 with CM APPL. 20054/2020,
W.P.(C) 5749/2020 with CM APPL. 20791/2020,
W.P.(C) 5849/2020 with CM APPL. 21141/2020,
W.P.(C) 6304/2020 with CM APPL. 22397/2020,
W.P.(C) 6763/2020 with CM APPL. 23471/2020,
W.P.(C) 7233/2020 with CM APPL. 24431/2020,
W.P.(C) 7454/2020 with CM APPL. 24894/2020,



W.P.(C) 7742/2020 with CM APPL. 25533/2020,
W.P.(C) 7765/2020 with CM APPL. 25584/2020,
W.P.(C) 8628/2020 with CM APPL. 27805/2020,
W.P.(C) 8890/2020 with CM APPL. 28643/2020,
W.P.(C) 8906/2020 with CM APPL. 28697/2020,
W.P.(C) 8907/2020 with CM APPL. 28700/2020,
W.P.(C) 8935/2020 with CM APPL. 28828/2020,
W.P.(C) 10064/2020 with CM APPL. 32038/2020,
W.P.(C) 10138/2020 with CM APPL. 32290/2020,
W.P.(C) 10522/2020 with CM APPL. 33284/2020,
W.P.(C) 10550/2020 with CM APPLs. 33391/2020, 4112/2021,
4354/2021, W.P.(C) 10796/2020 with CM APPL. 33851/2020,
W.P.(C) 11179/2020 with CM APPL. 34880/2020,
W.P.(C) 11216/2020 with CM APPL. 34993/2020,
W.P.(C) 275/2021 with CM APPL. 692/2021,
W.P.(C) 300/2021 with CM APPLs. 772/2021, 16803/2021,
16804/2021, W.P.(C) 338/2021 with CM APPL. 889/2021,
W.P.(C) 372/2021 with CM APPL. 992/2021,
W.P.(C) 752/2021 with CM APPL. 1893/2021,
W.P.(C) 754/2021 with CM APPL. 1899/2021, W.P.(C) 925/2021
with CM APPL. 2511/2021,
W.P.(C) 1830/2021 with CM APPLs. 5268/2021, 11916/2021,
W.P.(C) 2237/2021 with CM APPL. 6482/2021,
W.P.(C) 3367/2021 with CM APPL. 10237/2021,
W.P.(C) 3457/2021 with CM APPL. 10486/2021,
W.P.(C) 3545/2021 with CM APPL. 10725/2021,
W.P.(C) 3760/2021 with CM APPL. 11322/2021,
W.P.(C) 4193/2021 with CM APPL. 12749/2021,
W.P.(C) 4458/2021 with CM APPL. 13634/2021,
W.P.(C) 5068/2021 with CM APPL. 15517/2021,
W.P.(C) 6118/2021 with CM APPL. 19386/2021,
W.P.(C) 6485/2021 with CM APPL. 21160/2021,
W.P.(C) 7160/2021 with CM APPL. 22620/2021,
W.P.(C) 7209/2021 with CM APPL. 22715/2021,
W.P.(C) 10330/2021 with CM APPL. 31803/2021,
W.P.(C) 10354/2021 with CM APPL. 31867/2021,
W.P.(C) 11799/2021 with CM APPL. 36526/2021,
W.P.(C) 656/2020 with CM APPL. 25376/2020,



W.P.(C) 5178/2020 with CM APPL. 18638/2020.

Present: -

For Petitioners: -

Mr. Saurabh Kirpal, Sr Adv along with Mr. Manohar Malik, Advocate in item No. 24.

Mr. Jayashree Shukla Dasgupta, Advocate in item Nos. 2,50,51 & 76.

Ms. Neeha Nagpal, Mr. Malak Bhatt, Mr. Rajat Bector, Mr. Anubhav Taneja, Advocates in item Nos. 25,26,27,28,29, 32,33,37, 57 & 80.

Mr. Vijay K Singh and Mr. Himanshu Dubey, Advocates in item No. 71.

Mr. Aditya Dewan, Mr. Aditya Huda, Mr. Vivek Mishra, Mr. Sahil Chandra, Advocate in item Nos. 33 and 66.

Mr. Sameer Rohatgi with Mr. Manohar Malik, Advs. in item No. 30.

Ms. Geeta Luthra, Sr. Adv. Ms. Reena Jain Malhotra, Ms. Asmita Narula, Mr. Arsh Rampal, Mr. Anirban Chanda, Advocate in item No. 31.

Ms. Pratiti Rungta, Advocate in item No. 39, 49, 58, 90, 91.

Mr. Vijay Kaundal, and Mr. Nitish K. Sharma, Advocate in item No. 44.

Mr. Sumesh Dhawan, and Ms. Ankita Bajpai, Advocates in item No. 38.

Mr. Arvind Kumar Gupta and Ms. Henna George, Advocates in Item No. 35.

Mr. Vikas Mehta and Mr. Adith Nair, Advocate in item No. 42.

Mr. Rajiv Singh & Mr. Rishi Raj Sharma, Advocates for Petitioner in item No. 52.

Mr. Sudhir Nandrajog, Sr. Advocate with Mr. Apoorv Agarwal, Ms. Pragya Agarwal, Mr. Rishabh Pant, Ms. Shikha Khurana, Advocates for the Petitioner in item No. 54.

Mr. Ravi Prakash, Advocate in item No. 56.

Miss Asiya Khan, Adv. in item No. 53 and 61.

Mr. Mahesh Agarwal, Mr. Rishi Agrawala, Ms. Niyati Kohli, Mr. Pranjit Bhattacharya, Mr. Ankit Banati, Advs. in item Nos. 46, 46, 47, 59, 60, 64, 67, 68, 69, 73, 74, 81, 93.

Ms. Sakshi Jain and Mr. Satish Rai, Advocates in item Nos. 55, 72, 86.

Mr. Priyadarshini Dewan, Ms. Aarohi Mikkilineni & Mr. Rishi Gupta, Advocates in item No. 36, 62, 63.

Mr. Harsha Gollamudi Advocate in item Nos. 75, 77 and 79.

Ms. Shruti Kanodia, Mr. Anand Shrivastava, Ms. Priyansha Indra Sharma, Ms. Kumarjeet Ray, Advocates in item No. 88.



Mr. Vikas Walia, Advocate in item No. 48.

Mr. Sanjeev Bhandari, Mr. Ravi Data, Mr. Rajesh Sharma and Mr. Karan Mehta, Advocates for the Petitioners in item Nos. 65, 82 and 85.

Mr. Dayan Krishnan, Sr Adv, with Mr. Susmit Pushkar, Mr. Gaurav Sharma & Ms. Bhavna Mishra, Advocates for the Petitioner in item No. 83.

Mr. Suraj Prakash, Mr. Mrinal Litoria, Ms. Priyanka Solanki, Advocates in item No. 84.

Mr. Manohar Malik, Advocate in item No. 84.

Ms. Radhika Gupta, Advocate in item No. 89.

For Respondents: -

Mr Gopal Jain Senior Advocate with Mr. Ramesh Babu MR, Ms. Manisha Singh, Ms. Nisha Sharma, Ms. Sanya Panjwani, Ms. Jagriti Bharti, Ms. Tanya Chowdhary for R-1/ RBI in item Nos. 24 to 93.

Mr. Rajiv Kapur, and Mr. Akshit Kapur, Advocate for Respondent (SBI) in Item Nos. 24, 28, 30, 59, 60, 66, 67, 70, 75 and 77.

Mr. Abhinav S. Raghuvanshi, Advocate for R2/PNB in item No. 24

Mr. Shankar Sen Advocate for Respondent No. 3 Volkswagen Finance Ltd. Item No. 3.

Mr Amit Kumar Singh with Ms Chubalemla Chang, Advocates for R-4.

Mr. Rajesh kr. Gautam, Mr. Anant Gautam, Mr. Nipun sharma, Mr. Ravi Solanki, Advocates for Respondent in item Nos. 28(R-6), 38, 41(R-1), 42,43,45,53,61,93.

Ms. Seema Gupta, Advocate for Punjab and Sind Bank in item nos 29, 38, 76 and 87.

Mr. Ravi Prakash CGSC, Mr.varun aggrwal, Mr. Gurtejpal Singh adv. For the R-2 in item No. 25, 26.

Mr. Nishant Awana, Advocate for R-6 in item No. 29.

Ms. Smarika Singh, Ms. Yashna Mehta and Ms. Adya Jha, Advs. for Respondent No. 27 (LITL) in item No. 29.

Mr. Anil Soni (CGSC) for respondent-UOI. In item No. 32 and 33.

Mr. Vaibhav Dang, Adv. for R-4/Bank of Baroda in item No. 24.

Mr. Vinod Diwakar, CGSC, Vishal Kr. Singh, ADV for R-2 in item No. 27.

Ms. Chetna Bhalla, Advocate in item No. 2, in item No. 29 for R-11, Item no. 33 for R-9, item no. 53 for R-3, item no. 70 for R-5, item no. 85 for



R-2.

Mr. Sanjeev Sabharwal Senior Panel counsel for R-2/UOI in item No. 37.

Mr. Sarfaraz Khan, Advocate in item NO. 38 and 81 for UCO Bank.

Mr Devendra Kumar Singh, Advocate in item No. 40.

Mr. V. K. Gupta and Mr. Sunil Shukla, Advocates for Bank of Maharashtra in item Nos. 36, 50, 59, 60, 62, 63, 69 and 70.

Mr. Amrendra Singh for R-5/SBI in item No. 31, 39.

Mr. PBA Srinivasan, Mr. Parth Tandon, Ms. Prerana Sabharwal, Advocates for R-3 in item No. 33,34,37, 57.

Mr. Krishan Kumar and Ms. Apoorva Singh Parihar, Advocates for Bank of Baroda in item 82. Counsels for Indian Overseas Bank in item no. 75, Counsels for Indian Overseas Bank in item 80, Counsels for Indian Overseas Bank in item 68 and Counsels for Indian Overseas Bank in item 89.

Mr. Samarendra Kumar and Mr. Vishnu Jaysaval Advocate for R-9 in item No. 32, for R-4 in item No. 34, R-3/Corporation Bank (Now-Union Bank of India) in item No. 70.

Mr. Rajive R. Raj, Advocate for IDBI (R-4) in item No. 32.

Mr. Sidhartha Barua, Mr. Praful Jindal and Mr. Daanish Abbasi, Advocates for IDBI Bank in item Nos. 33, 29, 36, 40, 61, 66, 81, 82, 92.

Mr. Sushil Kumar Pandey (Senior Penal Counsel) Ms. Vaani Vishal, Advocate for R-2 in item Nos. 33 and 34.

Mr. Tushar Mehta, Solicitor General with Mr. Hormuz Mehta, Ms. Anjali Anchayil, Ms. Avni Sharma, Mr. Ahsan Allan, Advocates in item Nos. 46 and 47.

Ms. Smarika Singh, Ms. Yashna Mehta and Ms. Adya Jha, Advs. for Respondent No. 2 (SBI) in item No. 40.

Mr. Bhagvan Swarup Shukla (CGSC) with Mr. Sarvan Kumar for UOI in item No. 54.

Mr. S.K. Sharma, Advocate for R-2/Punjab National Bank(e-OBC) with Mr. Kailash Sharma & Mr. Vishesh Singh, Advocates in item No. 55.

Mr. Aman Raj Gandhi, Mr. Dharav Shah, Mr. Dhawal Desai, Advocate for Respondent in item No. 64.

Mr. Tushar Singh and Ms. Hima Bhardwaj, Advocate in item No. 65.

Mr. Aayush Agarwala, Advocate for Axis Bank in item No. 66.

Mr. Kunal Tandon, Mr. Surendra Kumar for R-15/Indian Overseas Bank in item Nos. 25 to 27(for R-4), 66.

Mr. O P Gagar, Advocate for R-6in item 28, for R2 in item 39, 49, 51,



52, 54 and 65, R-1 in item 68 R-2 in item 73 and R-3 in item 74.
Mr. Sanjay Kumar Pathak, Sr. Panel Counsel for Resp.No.21 & 22 and Ms. K.K.K. Pathak, Mr. Sunil K. Jha and Mr. M.S. Akhtar Advocates in Item No. 66.
Mr. Sanjay Bajaj along with Mr. Rajat Prakash, Mr. Sagar Diwan and Mr. Urwick Hans for R-1 in item Nos. 65 and 77.
Mr. Sahas Bhasin for Respondent-Bank in item Nos. 39, 44, 59.
Mr. Vivek Jain & Ms.. Ekta Khangawal, Advocates for-10 in 28 R-2 and R-4 in item No. 56, R-6/PNB in item No. 66.
Mr. Abhishek Batra, Advocate for R-7/HDFC Bank Ltd. In item No. 66.
Mr. Abhirup Dasgupta, Mr. Ishaan Duggal and Ms. Bhawana Sharma for Axis Bank Ltd. In item No. 66, 70(for ICICI Bank), 73 and 74.
Mr. Hashmat Nabi, Mr. Farah Naaz and Mr. Abhinav Thareja and Mr. Rizwan Ahmad for R-3/PNB in item No. 34, 75, 78.
Mr. Ashwini Chawla, Advocate on behalf of YES Bank Ltd./Respondent No. 2. In item No. 33 and 34 (for R-8), 75.
Mr. Saju Jakob, Mr. Dinesh Moorjani, Ms. Mili Verma for Bank of India in item Nos. 71,77, and 92.
Mr. Anupam S Sharma, SPP-CBI with Mr. Prakarsh Airan, and Ms. Harpreet Kalsi, Advs. in item No. 75.
Mr. Naginder Benipal, Senior Panel Counsel, Govt of India with Mr. Harithi Kambiri, Advocate for R-2 in item No. 80.
Mr. Ashish Pathak, Ms. Nishi Chaudhary, Mr. Yasharth Gupta, Advocate for PNB in item Nos. 87, 38, 56 & 48.
Mr. Sanjay Bajaj along with Mr. Rajat Prakash for R-1/PNB in item No. 65 and 77.
Mr. Santosh Kumar Rout with Ms. Aakriti Srivastava, Advocates for Respondent In item Nos. 32 (R-3, 5,6,7,8,9), 33, 34, 56, 63, 83, 84 (R-2), 85(R-1).
Mr. Kuber Dewan, Ms. Neeharika Aggarwal, and Ms. Trisha Raychaudhuri, Advs. in item No. 85 for ICICI Bank.
Mr. Vikram Jetly CGSC for R-1/UOI. In item No. 88.
Mr. Arjun Krishnan, Advocate-on-Record, Mr. Ashwini Chawla, Advocate and Mr. Shourya Bari, Advocate for R-3/YES Bank Ltd.
Mr. Amol Sharma and Ms. Jagriti Ahuja, Advocate for R-2 in item No. 39, 66, 70, 91.
Mr. Kush Sharma and Ms. Asiya Khan, Advs. for R-5 in item No. 70(R-2), 92.



Mr. Ankur Mittal and Mr. Ankur Saboo for R-2/SBI in item No. 92.

CORAM:
HON'BLE MR. JUSTICE PRATEEK JALAN

ORDER
% **15.11.2021**

The proceedings in the matter have been conducted through video conferencing.

1. Learned counsel for the petitioners have concluded their submissions. Mr. Gopal Jain, learned Senior Counsel for the respondent- Reserve Bank of India [“RBI”], has commenced his submissions.
2. Counter affidavits, if not already filed, may be filed within two weeks. Rejoinders thereto, if any, may be filed within one week thereafter.
3. List for further arguments on 07.12.2021.

PRATEEK JALAN, J

NOVEMBER 15, 2021
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